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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.502/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company		S. Jitendra Trading & Investment Pvt.Ltd. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PRITHA BOSE, Pcs } petitioners P. Bose,
23/11/2017

ORDER

Ld. Pr. CS for the petitioners is present.

Heard. Reserved for order.

8d
(Jinan K.R.)
Member (J)

8d
(V.P.Singh)
Member (J)